

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2016 &
IA No. 540 of 2016**

Dated: 6th January, 2017

In the matter of:

Fortune Five Hydel Project Pvt. Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Court did not assemble on 05.01.2017 on account of court holiday
(Guru Govind's Birthday).

List the matter on **20.03.2017.**

vg

Court Master